

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 135(H)  
TO BE ANSWERED ON 17<sup>th</sup> JULY, 2017

**PSUs WORKING UNDER THE MINISTRY**

**135(H). SHRI MANSHANKAR NINAMA:  
SHRIMATI KIRRON KHER:  
SHRI BHARAT SINGH:  
SHRI ANOOP MISHRA:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Public Sector Undertakings (PSUs) and agencies functioning under the Ministry have earmarked funds for taking up projects under the Corporate Social Responsibility (CSR) scheme during each of the last three years and the current year;
- (b) if so, the details of total funds earmarked, allocated and utilised thereunder by these PSUs and agencies along with the projects undertaken by them during the said period including their present status particularly in Chandigarh, Madhya Pradesh and company-wise;
- (c) whether any cases of violation of guidelines related to spending under CSR have been reported to the Government during the period; and
- (d) if so, the details thereof along with the action taken by the Government in these cases?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- (a) &(b): The details of funds allocated and spent by the Central Public Sector Enterprises (CPSEs) under Ministry of Commerce and Industry for Corporate Social Responsibility (CSR) during the last three years and the current year are at Annexure – 1.

The CPSEs spend the amount for Corporate Social Responsibility (CSR) activities on projects related to promotion of education, environmental sustainability, employment enhancing vocational skills, social welfare, sanitation and hygiene, promotion of health care/preventive health care, etc.

No sectoral or state-wise allocation of funds for CSR is done by the CPSEs. The details of projects undertaken by CPSEs under CSR in Chandigarh and Madhya Pradesh is at Annexure – 2.

(c) & (d): No case of non-compliance of guidelines relating to spending of CSR by CPSEs has been reported during the last three years.

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**Annexure – 1**

**Details of funds allocated and spent by CPSEs under Ministry of Commerce and Industry for Corporate Social Responsibility (CSR) during the last three years and the current year**

(Rs. in Lakhs)

CPSE	2014-15			2015-16			2016-17			2017-18		
	Carry Forward	Allocated	Utilized	Carry Forward	Allocated	Utilized	Carry Forward	Allocated	Utilized	Carry Forward	Allocated	Utilized
MMTC Limited	Nil	49.00	46.90	Nil #	45.00	45.00	Nil	81.41	81.41	Nil	Not yet allocated	-
PEC Limited.	185.05	112.00	214.68	82.37	Nil	33.07	49.30	Nil	24.41	24.89	Nil	Nil
State Trading Corporation of India Limited (STC Limited)	57.77	39.70	24.20	73.26	Nil	50.79	22.47	Nil	7.36	15.11	Nil	-
STCL Limited (STCL)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
ECGC Limited	505.00	772.00	350.00	927.00	760.00	1443.00	244.00	790.00	504.00	530.00	700.00	30.00
Indian Trade Promotion Organization (ITPO)	Nil	343.00	43.00	300.00	360.00	407.00	253.00	368.00	292.00	329.00	370.00 (Estimated)	-
Tamil Nadu Trade Promotion Organization (TNTPO)	Nil	3.00	3.00	Nil	35.82	35.82	Nil	48.06	48.06	Nil	48.00	-
Karnataka Trade Promotion Organization (KTPO)	Nil	2.00	2.00	Nil	2.50	2.50	Nil	2.50	2.50	Nil	2.50	-

#The amount allocated for undertaking CSR in 2014-15 was voluntary. Thus as per ICAI guidelines, unspent amount was not required to be carried forward.

Note: As per DPE guidelines on CSR & Sustainability for CPSEs, CPSEs contribute at least 2% of the average net profit of the three immediate preceding financial years in pursuance of their CSR activities as stipulated in the Section 135(1) of the Companies Act, 2013. As such, PEC Ltd. and STC Ltd. have not allocated any funds under CSR for the financial year 2015-16, 2016-17 and 2017-18 as their average net profit was negative. Similarly, STCL Limited is suffering losses since 2009-10 and is presently under process of winding up, hence, no allocation has been made for CSR activities.

**Annexure-2**

**Details of projects under CSR in Madhya Pradesh and Chandigarh by CPSEs  
under Ministry of Commerce and Industry**

<b>S.No.</b>	<b>CPSE</b>	<b>Activity</b>	<b>Area</b>	<b>Financial Year</b>	<b>Amount Spent (Rs. In lakhs)</b>
1.	ITPO	Contribution to National Handicapped Finance & Development Corporation (HFDC) towards the project "Skill Development, Training to Persons with Disabilities (PwDs)"	Madhya Pradesh, Haryana, Delhi	2015-16	30.00
2.	ECGC	Installation of Solar Panels at old age home of NAV ArunodayaPramanikTrust, Indore	Madhya Pradesh	2016-17	8.80

No other CPSE under Ministry of Commerce and Industry has spent any amount on any project under CSR in Madhya Pradesh and Chandigarh.